

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 3847
TO BE ANSWERED ON 16TH JULY, 2019

BENEFICIARIES UNDER AAY

3847. SHRI SELVAM. G.:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of the norms/guidelines adopted for identification of Antyodaya Anna Yojana (AAY) families in the country;
- (b) the number of targeted and actual beneficiaries under AAY since its inception, State-wise including Tamil Nadu and year-wise as on date; and
- (c) whether the Government has received any request from Tamil Nadu for increasing the number of beneficiaries under AAY, if so, the steps taken by the Government in this regard?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD &
PUBLIC DISTRIBUTION
(SHRI DANVE RAOSAHEB DADARAO)

(a): As per the guidelines issued by the Government, the Antyodaya Anna Yojana (AAY) families are to be identified by States/Union Territories (UTs) as per the following criteria:

- (i) Landless agriculture labourers, marginal farmers, rural artisans/craftsmen, such as potters, tanners, weavers, blacksmiths, carpenters, slum dwellers and persons earning their livelihood on daily basis in the informal sector like porters, coolies, rickshaw pullers, hand cart pullers, fruit and flower sellers, snake charmers, rag pickers, cobblers, destitute and other similar categories in both rural and urban areas;
- (ii) Households headed by widows or terminally ill persons/disabled persons/ persons aged 60 years or more with no assured means of subsistence or societal support;
- (iii) Widows or terminally ill persons or disabled persons or persons aged 60 years or more or single women or single men with no family or societal support or assured means of subsistence;
- (iv) All primitive tribal households;
- (v) All eligible Below Poverty Line (BPL) families of HIV positive persons.

(b): AAY was launched in December'2000 in all States/Union Territories (UTs) for one crore families to be identified from the Below Poverty Line (BPL) families. Coverage under this scheme has been expanded thrice since then i.e. during 2003-04, 2004-05 and 2005-06 covering additional 50 lakh households each time. Thus the total coverage under AAY was raised to 2.50 crore AAY families. The identification of AAY families within the target of AAY families allocated to each State/UT is the responsibility of concerned State/UT Government. Against the targeted number of 2.50 crore AAY families, State/UT Governments have reported identification 2.38 crore AAY families. A State/UT - wise statement indicating the number of targeted and actual beneficiaries including Tamil Nadu is at Annexure.

(c): No request has been received from State Government of Tamil Nadu in 2018 to increase the number of families covered under AAY. However, States/UTs are advised from time-to-time to review the existing list of AAY families and remove the ineligible households so as to include only the most eligible.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE UNSTARRED QUESTION NO. 3847 DUE FOR ANSWERED ON 16.07.2019 IN THE LOK SABHA.

Statement indicating State/UT - wise number of families covered under AAY under National Food Security Act, 2013 (NFSA) as on 10.07.2019

(in lakh)

S. No.	State	Coverage under AAY	AAY families identified
1	Andhra Pd आन्ध्र प्रदेश	9.586	9.09
2	Arunachal Pd अरुणाचल प्रदेश	0.380	0.37
3	Assam असम	7.040	7.03
4	Bihar बिहार	25.010	25.01
5	Chattisgarh छत्तीसगढ	7.189	7.19
6	Delhi दिल्ली	1.568	0.76
7	Goa गोवा	0.184	0.13
8	Gujarat गुजरात	8.128	8.12
9	Haryana हरियाणा	3.025	2.68
10	Himachal Pd हिमाचल प्रदेश	1.971	1.82
11	J & K जम्मू एवं कश्मीर	2.822	2.36
12	Jharkhand झारखंड	9.179	9.17
13	Karnataka कर्नाटक	11.997	10.97
14	Kerala केरल	5.958	5.96
15	Madhya Pd मध्य प्रदेश	15.816	13.98
16	Maharashtra महाराष्ट्र	25.053	25.05
17	Manipur मणिपुर	0.636	0.64
18	Meghalaya मेघालय	0.702	0.70
19	Mizoram मिजोरम	0.261	0.26
20	Nagaland नागालैंड	0.475	0.48
21	Odisha ओडिसा	12.645	12.40
22	Punjab पंजाब	1.794	1.79
23	Rajasthan राजस्थान	9.321	9.32
24	Sikkim सिक्किम	0.165	0.17
25	Tamil Nadu तमिलनाडु	18.646	17.17
26	Telangana तेलंगाना	5.992	5.67
27	Tripura त्रिपुरा	1.131	1.10
28	Uttar Pd उत्तर प्रदेश	40.945	40.94
29	Uttarakhand उत्तराखंड	1.909	1.84
30	West Bengal पश्चिम बंगाल	19.857	15.86
31	A & N अण्डमान एवं निकोबार द्वीप	0.107	0.04
32	Daman & Diu दमन एवं दीव	0.015	0.01
33	D&N Haveli दादरा एवं नगर हवेली	0.069	0.04
34	Lakshdweep लक्षद्वीप	0.012	0.01
35	Chandigarh चंडीगढ	0.088	0.00
36	Puducherry पुडुचेरी	0.322	0.26
	Total	249.998	238.35
